

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/682/CHE/2021 IN IBA/471/2020
NAME OF PETITIONER : Angel Corporate Services
NAME OF RESPONDENT : Jphn Ohilvi (RP) of M/s Harsha Exito Engineering Pvt Ltd
SECTION : Sec 60(5) of IBC 2016

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Harish Chowdhary through video conferencing mode.

This is an Application filed against the claim rejected by the RP.

Ld. Counsel for the Petitioner is directed to file legible copy of the supporting documents and Bank Statement by way of Memo in the Registry before the next date of hearing. Also, to satisfy the query posed by one of us in respect of the amount, which has been paid into the account of Corporate Debtor.

List this matter on **30.09.2021** for Memo, hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

KS

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**